

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRAORDINARY, PART-II, SECTION-3, SUB SECTION (ii)

GOVERNMENT OF INDIA**MINISTRY OF COMMERCE****NOTIFICATION NO. 26 (RE-99) 1997-2002****NEW DELHI: 10th September, 1999**

S.O (E) - In exercise of powers conferred under section 5 of the Foreign Trade (Development and Regulation) Act, 1992 read with paragraph 1.3 and 4.1 of the Export and Import Policy, 1997-2002, the Central Government hereby makes the following amendments in the ITC(HS) Classifications of Export and Import Items , 1997-2002 published on 31st March, 1997 (RE-98) as amended from time to time, namely –

2. Following new entries will be inserted at the end of appropriate Exim code:

EXIM Code	Item Description	Policy	Conditions relating to policy	Import under SIL/ Public Notice
26.2012 00	Zinc Ash in dispersible form			

26.2012 00.10	Containing Zinc greater than 65% and lead and cadmium equal to or less than 1.25% and 0.1% respectively.	Free	Import permitted to Units registered with Ministry of Environment & Forest, Govt. of India, on Actual user basis, up to the annual quantity limits indicated in the registration certificate.	
26.2012 00.20	Containing Zinc less than 65% and lead and cadmium above 1.25% and 0.1%, respectively.	Restricted	Import permitted against a licence and only for the purpose of processing or re-use as per Import licensing Note 1 on Hazardous Waste below.	

3. After amendment, the following will read as under:

Exim Code	Item Description	Policy	Conditions relating to policy	Import under SIL/
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				Public Notice
262010 00	Containing mainly Zinc			
262011 00	Hard Zinc Spelter	Restricted	Import permitted against a licence and only for the purpose of processing or re-use as per Import licensing Note 1 on Hazardous Waste below.	
262011 00.10	Deleted			
262011 00.20	Deleted			

This issues in Public Interest.

Sd/-

(N.L. LAKHANPAL)

DIRECTOR GENERAL OF FOREIGN TRADE & Ex-officio

ADDITIONAL SECRETARY TO THE GOVT. OF INDIA

Copy to all concerned:

(O.P. HISARIA)

DEPUTY DIRECTOR GENERAL OF FOREIGN TRADE

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